

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 605 of 1995

Wednesday this the 3rd day of May, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

A. Sudheer Kumar,
residing at Arappura Veedu.
Pulley Lane,
Chackai, Trivandrum.

... Applicant

(By Advocate Mr. V. Praveen)

Vs.

1. Union of India represented by
the Secretary, Department of Space,
Bangalore.

2. The Director,
Vikram Sarabhai Space Centre,
through the Administrative Officer,
Estt. Vikram Sarabhai Space Centre,
Trivandrum.

3. The Head, Personnel and General
Administration, Vikram Sarabhai
Space Centre, Trivandrum. ... Respondents

(By Advocate Mr. C.N. Radhakrishnan)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant whose father died in harness on
17.9.1986 seeks a direction to respondents to grant
him a compassionate appointment. The requests made
by applicant's mother in this behalf were rejected
by respondents 2 and 3. We do not think that we
will be justified in making a fact adjudication.
But the first respondent can and he should do it.

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2. Applicant may make a representation before Ist respondent setting out the full facts of his case. Ist respondent will consider the same and pass appropriate orders thereon within three months of the date of receipt of the representation.

3. With the aforesaid directions, we dispose of the application. No costs.

Dated the 3rd day of May, 1995.



S.P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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